

**DIVISION BENCH**

**ITEM NO.147**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA NO.299/2018, CA NO.245/2019 & CA NO.25/2020  
IN CP No.336/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ANIL MEHTA V/S K.M. AUTOCRAFT PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 9<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**18<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*